

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2808
TO BE ANSWERED ON 17TH MARCH, 2026**

ALLOCATION OF FUNDS TO STATES FOR HEALTH FACILITIES

2808. SHRI SANT BALBIR SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of funds allocated to various States over the last five years to improve health facilities in the country, including Punjab;
- (b) the specific schemes or programs under which these funds were provided; and
- (c) the criteria used to determine fund allocation and whether any monitoring or audit mechanisms were in place to ensure proper utilization?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(SHRI PRATAPRAO JADHAV)

(a) to (c): With the objective of attainment of universal access to equitable, affordable and quality health care services, the Ministry of Health & Family Welfare (MoHFW) is implementing National Health Mission (NHM). Government provides technical and financial support to the States/UTs for improvement in health infrastructure, availability of adequate human resources to health facilities, to improve availability and accessibility to quality health care especially for the underserved and marginalized groups. The details of State/UT-wise Central Release under NHM from F.Y. 2020-21 to F.Y. 2024-25 is at Annexure-I.

Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme with some Central Sector Components which has an outlay of Rs.64,180 Crores for the scheme period (2021-22 to 2025-26). The measures under the PM-ABHIM focus on developing capacities of health systems and institutions across the continuum of care at all levels, primary, secondary and tertiary, to prepare health systems in responding effectively to the current and future pandemics /disasters. The details of State/UT-wise Central Release under PM-ABHIM since inception to F.Y. 2024-25 is at Annexure-II.

Further, Public Health, is a State subject hence the primary responsibility of providing basic health services to all citizens of the country lies with the respective State/UT Government. Based on the proposals received from the States in their Programme Implementation Plan (PIP), approvals are provided keeping in view the resource envelope of the States/UTs as well as existing norms. Under NHM, annual resource envelope of a State is decided based on its population and a weightage factor which depends on area of the state, health lag and socio economic factor of the State. Approvals granted to each State is referenced in the Record of Proceedings (RoPs) available at the below mentioned link: <https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744>

Under NHM, regular interactions are held with States/UTs. Various mechanisms exist to assess the implementation and progress of NHM like:

- Review of key deliverables of Record of Proceedings of previous financial year during the National Programme Coordination Committee (NPCC) meetings,
- Common Review Missions (CRM) are conducted regularly in the States/UTs which looks at financial systems and physical implementation of the program.
- Implementation of Public Financial Management System for monitoring and management of funds.
- Release of subsequent instalments is done on the basis of compliance of guidelines of Department of Expenditure, Ministry of Finance.
- Financial Monitoring Reports (FMRs) are submitted by the States/UTs on monthly basis.

Further, monitoring and evaluation of the progress of all States/ UTs including State of Punjab is assessed, through review meetings, video conferences & field visits of senior officials.

State/UT-wise details of Central Release under National Health Mission from the FY 2020-21 to 2024-25

(Rs.in cr.)

Sl. No.	State/UT	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman and Nicobar Islands	36.91	43.68	45.26	37.84	49.99
2	Andhra Pradesh	1,097.81	1,199.37	1,489.45	1,096.01	1,319.61
3	Arunachal Pradesh	243.04	188.53	233.82	404.55	388.86
4	Assam	1,807.48	1,955.93	1,981.83	2,257.06	2,076.25
5	Bihar	1,814.63	1,748.76	1,586.57	2,032.95	2,367.18
6	Chandigarh	22.21	17.47	38.09	30.58	43.43
7	Chhattisgarh	979.41	969.61	1,195.08	875.80	969.11
8	Dadra & Nagar Haveli and Daman & Diu	36.39	38.59	58.28	39.92	40.96
9	Delhi	125.73	127.37	35.15	150.54	240.39
10	Goa	34.81	26.01	55.42	48.97	55.06
11	Gujarat	1,005.66	1,094.48	1,120.06	1,506.96	1,324.86
12	Haryana	531.50	577.07	681.21	524.01	562.49
13	Himachal Pradesh	441.94	555.09	494.65	470.36	523.70
14	Jammu and Kashmir	667.46	459.10	651.52	805.22	1,040.76
15	Jharkhand	602.80	640.18	810.30	958.06	964.31
16	Karnataka	1,232.19	1,274.71	1,246.67	1,187.60	1,295.81
17	Kerala	788.22	771.47	1,036.76	189.15	1,351.78
18	Ladakh	91.89	44.79	94.95	120.44	135.98
19	Lakshadweep	7.11	8.41	9.97	3.79	9.68
20	Madhya Pradesh	2,377.14	2,295.66	2,582.10	2,545.68	2,430.91
21	Maharashtra	1,833.59	1,769.67	2,187.13	2,729.30	2,417.95
22	Manipur	189.49	95.59	61.40	169.12	279.16
23	Meghalaya	202.63	282.46	261.56	261.39	297.95
24	Mizoram	143.73	93.82	111.82	134.42	159.96
25	Nagaland	188.21	126.66	91.38	184.84	204.47
26	Odisha	1,617.63	1,263.07	1,284.69	1,901.77	1,916.79
27	Puducherry	25.55	21.33	20.73	30.80	26.27
28	Punjab	568.14	349.21	448.89	91.49	878.21
29	Rajasthan	2,000.58	1,924.95	1,460.80	2,785.46	2,398.62
30	Sikkim	70.13	51.86	73.30	68.17	81.67
31	Tamil Nadu	1,522.71	1,631.91	1,652.24	1,996.06	1,742.67
32	Telangana	671.88	725.67	683.77	564.93	1,110.43
33	Tripura	225.91	217.95	231.90	264.31	268.67
34	Uttar Pradesh	3,772.95	3,235.46	5,133.59	4,928.14	5,853.43
35	Uttarakhand	583.25	553.47	505.01	711.33	604.05
36	West Bengal	1,895.01	1,654.26	1,252.32	890.42	688.44

Note: The above releases relate to Central Govt. Grants & do not include State share contribution.

Annexure-II

State/UT-wise details of Central Release under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission since inception to FY 2024-25

(Rs.in cr.)

S. No.	Name of the State/UT	2021-22	2022-23	2023-24	2024-25
1	Andaman and Nicobar Islands	0.00	1.11	0.00	1.05
2	Andhra Pradesh	3.75	15.76	35.78	39.07
3	Arunachal Pradesh	0.56	0.10	8.83	1.05
4	Assam	57.90	2.26	91.45	159.61
5	Bihar	125.86	7.17	0.00	15.92
6	Chandigarh	0.00	4.79	10.38	5.13
7	Chattisgarh	11.25	1.34	32.23	18.63
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.24	0.28	0.53
9	Delhi	0.00	0.00	0.00	0.00
10	Goa	0.00	0.06	3.75	0.10
11	Gujarat	0.00	29.54	46.04	79.38
12	Haryana	11.06	1.31	17.67	36.00
13	Himachal Pradesh	0.00	28.05	15.69	44.81
14	Jammu & Kashmir	16.11	1.00	44.01	60.44
15	Jharkhand	44.70	183.04	102.27	65.27
16	Karnataka	11.25	37.10	100.57	118.91
17	Kerala	3.75	24.89	0.00	24.58
18	Ladakh	0.00	0.00	0.62	0.62
19	Lakshadweep	0.00	0.63	0.00	0.00
20	Madhya Pradesh	22.85	98.70	228.52	63.19
21	Maharashtra	17.45	4.07	31.76	65.48
22	Manipur	4.56	10.92	13.78	5.74
23	Meghalaya	9.65	43.28	4.42	10.50
24	Mizoram	0.28	1.52	4.52	3.82
25	Nagaland	0.28	0.08	4.42	0.00
26	Odisha	32.15	211.46	171.58	149.05
27	Puducherry	0.42	0.19	2.67	2.50
28	Punjab	0.00	24.16	0.00	8.92
29	Rajasthan	45.37	83.59	173.06	157.76
30	Sikkim	0.00	0.75	3.88	1.67
31	Tamil Nadu	17.45	150.42	279.36	224.99
32	Telangana	11.25	53.88	95.21	208.82
33	Tripura	0.00	0.90	2.48	2.12
34	Uttar Pradesh	124.63	173.71	247.96	400.95
35	Uttarakhand	1.56	32.31	0.00	26.89
36	West Bengal	9.95	0.00	30.91	78.40

Note: The above releases relate to Central Govt. Grants & do not include State share contribution.
